

(c) whether shortage of power in Punjab and Harvana in 1973-74 is likely to affect Delhi also?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KUREEL): (a) and (b) Based on the 7th Annual load Survey the extent of power shortage in the States of Uttar Pradesh, Punjab and Haryana during 1971-72, 1972-73 and 1973-74 is given below.—

Name of State	Extent of Power shortage in MW		
	1971-72	1972-73	1973-74
Uttar Pradesh	174	225	116
Punjab	224	273	261
ryana	73	171	276

(c) Shortage of power in Punjab and Haryana in 1973-74 will not affect Delhi

Holding up of Trains at Rajgram Station

4986 DR SARADISH ROY. Will the Minister of RAILWAYS be pleased to state.

(a) whether trains were held up at Rajgram Railway Station, Eastern Railway on the 29th July, 1972 for several hours by the employees of Rajgram Stone Co (P) Ltd,

(b) if so, the demands of the workers, and

(c) the steps taken to meet the demands?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) Yes

(b) The demand is for allotment of sufficient number of empty wagons for loading stone chips.

(c) Wagon supplies to Rajgram station are being arranged in accordance with overall wagon availability on Eastern Railway and in accordance with the nature and priority of traffic

Need for greater discipline in the Higher Echelons of FCI to improve performance

4987 SHRI T SOHAN LAL:
SHRI R P YADAV

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

(a) whether Government's attention has been drawn to the news item appearing in *The Indian Express* (Bombay Edition) dated the 2nd September, 1972 under the caption 'FCI Directors' exit 'Surprises Ministry' that FCI's performance has not been commendable and a former Petroleum Minister has noted that there was need for greater discipline in the higher echelons of the Corporation, and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b) Yes, Sir The Action Committee set up by Government has indicated certain steps towards improving the working of the Fertilizer Corporation of India The Committee's report is under consideration

C.B.I enquiry against Managing Director, Director (Productions and Marketing) of F.C.I.

4988 SHRI T SOHAN LAL:
SHRI R P YADAV:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Unstarred Question No. 2883 on the 14th April, 1972 regarding the C.B.I. enquiry against the Managing Director and

Director (Production and Marketing) of Fertilizer Corporation of India and state:

(a) whether examination into the allegations has since been completed by Government; and

(b) if so, the decision thereon and if not, the time by which it will be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b). The allegations are still under examination of Government.

Non-payment of arrears of T.A. O.T., and night duty allowance to employees of Samastipur, Banaras and Izatnagar (North Eastern Railway)

4989. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether arrears of T.A., Overtime and Night Duty Allowance amounting to Rs. 16 lakhs in Samastipur, 12 lakhs in Banaras and 10 lakhs in Izatnagar Divisions of the North Eastern Railway are not being paid to the employees; and

(b) if so, the reasons for the delay in payment and the time limit laid down for clearing the arrears?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) No arrears of T.A., Overtime and Night Duty Allowance Bills are pending in Divisional Offices at Samastipur, Varanasi and Izatnagar except Night Duty Bills for Rs. 32,878 in Samastipur.

(b) Large number of Night Duty Allowance Bills were received in Samastipur Divisional Office and staff have been asked to work extra hours to clear the arrears.

Duty hours of Assistant Station Masters, Samastipur Division (North Eastern Railway)

4990. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether decision of 8-hour day for Assistant Station Masters in Sakri-Jainagar-Nirmali and Hasanpur Road sections of Samastipur Division has not yet been implemented; and

(b) if so, when it is going to be implemented?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) and (b). The decision of 8-hour day for Assistant Station Masters could not be implemented on Sakri-Jainagar-Nirmali and Samastipur-Hasanpur Road Sections owing to shortage of Assistant Station Masters. Extra staff required on Sakri-Jainagar and Sakri-Nirmali Sections has since been sanctioned by the Railway Administration. In regard to Semastipur-Hasanpur Road Section, the matter is in hand.

Non-Payment of H.R.A. to Assistant Station Masters, Samastipur Division (North Eastern Railway)

4991. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether in Samastipur Division over one hundred members of staff of Muzaffarpur are not being given House Rent Allowance and Assistant Station Masters of Darbhanga-Narkatiyoganj section are not provided with quarters; and

(b) if so, when the same are proposed to be provided to them?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) and (b). Information is being collected and will be laid on the Table of the Sabha in due course.